

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.03.2021

ORDER NO. 27 of 2021

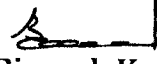
Hon'ble President is pleased to partially modify the roster order no. 101 of 2020 for **CESTAT, Allahabad** from **24.03.2021** to **25.03.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	24.03.2021 to 25.03.2021	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders."

By Order


(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar